

# CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 9/8/04....

Registration No. O.A. 680/03....

Smt. Milima Namjoshi..... Applicant(s)

VERSUS

..... Respondent(s)

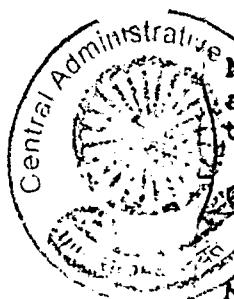
A copy of the ORDER dated 22/7/04..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,  
22.7.04  
(5)

Shri T.S.Bhatia for the applicant  
Shri Umesh Gajankush for the respondents

In this case, the applicant has moved an MA No. 754/04 seeking permission to withdraw the application. Applicant is permitted to withdraw the same.

OA is dismissed as withdrawn.



SGF  
Madan Mohan  
JM

Sd/-  
M.P.Singh  
VC

aa.

संताय प्रतिलिपि

ABY  
9-8-04

सन्तुष्ट अधिकारी  
के. प्र. अ. जबलपुर (म.प्र.)

O/C

GRPR-119-CAT Jabalpur-I-12-99-1500 Forms.

Issued  
on 9/8/04  
by [Signature]